MEGHALAYA ACT 8 OF 1980

THE MEGHALAYA STATE LEGISLATURE (CONTINUANCE OF THE ENGLISH LANGUAGE) ACT, 1980

(As passed by the Assembly)

[Received the consent of the Governor on 26th June, 1980]

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An

Act

to provide for continuance of English Language for the transaction of business in the Legislature of the State of Meghalaya.

Be it enacted by the Legislature of Meghalaya in the Thirty-first year of the Republic of India as follows:-

Short title, and commencement

- 1. (1) This Act may be called the Meghalaya State Legislature (Continuance of the English Language) Act, 1980.
 - (2) It shall come into force at once.
- Continuation of English 2. language for the transaction of business in the Legislature of the State.
- Notwithstanding the expiration of the period of twenty-five years from the commencement of the Constitution, the English language shall continue to be used for the transaction of business in the Legislature of the State of Meghalaya.

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